

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) At present there is no proposal to establish any Central Undertaking for electronics in the State of Madhya Pradesh.

(b) Government encourages setting up of electronics industries throughout the country in any permissible area. No special measures are being adopted for Madhya Pradesh. The State Government endeavours to create conditions conducive for setting up such industries. Department of Electronics gives necessary guidance whenever required.

[English]

Human Sacrifices in Orissa

3452. SHRI CHINTAMANI PANIGRAHI :

DR. G.S. RAJHANS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the ghastly happenings of human sacrifices in Orissa in such modern times has drawn the serious attention of the Government of India;

(b) whether another human sacrifice has occurred in Mine No. 1 of Tata Iron and Steel Company at Sukinda on 7th October;

(c) whether the Union Government is enquiring into such human sacrifices in Orissa; and

(d) whether more than 60 human sacrifices have taken place in Orissa during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) or (d). The subject "Public Order" is in the State List of the VIIth Schedule of

the Constitution. So is the subject "Police". Maintenance of public order which includes prevention and detection of crime through the machinery of the police agencies is, thus, the responsibility of the State Governments.

According to the information furnished by the Government of Orissa, only 8 cases of human sacrifice came to the notice of the Government during the last 3 years. Out of these 8 cases, 3 cases were declared not pertaining to human sacrifice after investigation. In the Mine at Sukinda, no case of human sacrifice was reported on the 7th October, 1985. However, a murder took place on that date due to sudden provocation.

Steps to remove Corruption in Police Organisation

3453. SHRI CHITTA MAHATA :
SHRI JITENDRA SINGH :
SHRI MOHD. MAHFOOZ ALI KHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to take some specific steps to remove corruption in the police organisation in the Capital and in other Government organisations; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) The measures are that decoy complainants are sent to police stations; corrupt officers are being weeded out; raids are intensified under the Prevention of Corruption Act; and the Distt. Vigilance Cells and the Vigilance Branch of Delhi Police have intensified surveillance to guard against malpractices and corruption.

Pakistani Trained Extremists

3454. SHRI A. J. V. B. MAHESWARA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that five hundred Pakistani trained extremists crossed over to India between August 18 and 25, 1985;

(b) whether it is also a fact that the extremists have been armed by Pakistan with sten guns and mausers;

(c) the steps taken by Government to seal the border with Pakistan to check not only further infiltration but also the escape of the extremists to Pakistan after they commit crimes in India; and

(d) the steps taken to apprehend the extremists who have already crossed over to India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) & (b). Government have no such report. However, interrogation of extremists so far arrested revealed that Pakistan has been arming them with stenguns, revolvers and grenades.

(c) & (d) Constant vigil is maintained by BSF and other security forces. Joint ambushes, raids and patrols with local police and other preventive agencies are organised by the BSF. Additional companies have been deployed by the BSF. Observation towers have been erected to watch movement of ex-filtrators/infiltrators. Screening and combing operations as also the requisite follow-up action are being taken by the concerned agencies to locate and apprehend the extremists who might have already crossed over to India.

Setting up of Seed Bank for Forestry

3455. SHRI SIMON TIGGA : Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering to set up a seed bank for forestry;

(b) if so, details of the centres of that bank and names of the trees, seeds of which will be available at the bank; and

(c) steps being taken for nursery development ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The seed requirements for forestry have not yet been fully assessed. Various details in this regard are being continuously studied. Existing institutions/infrastructure will be utilised as far as possible.

(b) The scope is still being explored and as such details of centres and species are not available.

(c) Decentralised nurseries are being promoted to help encourage people's movement for afforestation.

Setting up of Task Force

3456. PROF. NARAIN CHAND PARASHAR ; Will the PRIME MINISTER be pleased to state :

(a) whether the plan for the institution of Task Forces for Economic Development has made any headway and the Forces have been set up;

(b) if so, the details about the Task Forces set up so far and a resume of their functioning;

(c) whether any more Task Forces are also being set up during the current and the subsequent years of the Seventh Five Year Plan; and

(d) if so, the outlines of the expansion programme ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) Ecological Task Forces on the pattern of Territorial Army are currently operational in the States of Uttar Pradesh and Rajasthan. The Task Force in Uttar Pradesh with a strength of 243 men has been in operation since January,